NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/170/ (IB)/2017 NAME OF THE PETITIONER(S) : SRI MARUTHI ELECTRICAL ENTERPRISES NAME OF THE RESPONDENT(S) : SAS REALTORS PVT LTD **UNDER SECTION** : 433 (e)(f) S.No. NAME (IN CAPITAL) **SIGNATURE** DESIGNATION REPRESENTATION BY WHOM K, Sakthivel Counsel for

<u>ORDER</u>

Counsel representing both the parties are present. Counsel for respondent stated that she has not received the relevant documents. Counsel for petitioner is directed to furnish copy of the same to the respondent. Time enlarged at request of both the parties for submitting arguments. Put up on <u>03.08.2017 at 10.30</u> A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)